

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 11201 of 2018 -DB

[Arising out of Order-in-Original/Appeal No AHM-EXCUS-003-APP-0237-38-17-18 dated 04.04.2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD]

Amulfed Dairy

.... Appellant

(M/s. Mother Dairy).A Unit Of Gujarat Co-operative
Milk Marketing Federation Ltd, Having Its Packaging
Film Plant and Office At Sector-25, GIDC, Gandhinagar
GUJARAT-382044

VERSUS

Commissioner of Central Excise & ST, Ahmedabad

.... Respondent

Custom House, 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad, Gujarat-380009

APPEARANCE :

Shri Amal Dave, Advocate for the Appellant
Shri Prabhat K. Rameshwaram, Addl. Commissioner (AR) for the Revenue.

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 15.11.2022

DATE OF DECISION: 28.11.2022

RAMESH NAIR :

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 10102 of 2016.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**